

SLP(C)No. 16196 OF 2000

ITEM No.28

Court No. 6

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16196/2000

(From the judgement and order dated 25/03/2000 in RFA 531/97
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S P. VAIKUNTA SHENOY & CO.

Petitioner (s)

VERSUS

P. HARI SHARMA

Respondent (s)

Date : 17/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. S.N. Bhat,Adv.

For Respondent (s) Mr. GV Chandrashekhar, Adv. for
Mr. P.P. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

Leave granted.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master